

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

20. C.P.(IB)-555/(MB)/2020

CORAM:

SMT. ANURADHA SANJAY BHATIA,  
MEMBER (T)

SH. KULDIP KUMAR KAREER,  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **12.01.2023**.

NAME OF THE PARTIES: Raman Grover  
Vs.  
Quant Capital Advisors Pvt Ltd

SECTION: 9 of IBC 2016

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**ORDER**

Adv. Dhruv Suri and Adv. Resham Jain appearing for the Petitioner and Mr. Piyush Raheja, Counsel appearing for the Corporate Debtor are present through Virtual hearing. Heard both Sides. **Reserved for Order.**

Sd/-  
ANURADHA SANJAY BHATIA  
Member (Technical)

Sd/-  
KULDIP KUMAR KAREER  
Member (Judicial)

/z/